

Rs. 200 crores for export of engineering goods during 1973-74. Break up by variety-wise of engineering goods is as follows:

(Value in crores Rs.)

Variety wise	
Auto and Auto parts	25.00
Industrial Plant & Machinery	20.00
Electric Wires and Cables	15.00
Railway Wagons coaches	15.00
M. S. Pipes and Tubes	12.00
Bicycles and parts.	12.00
Steel structurals.	10.50
Hand and Small tools.	9.00
Electric Motors Transformers etc.	7.50
Electronic equipment	7.50
Castings and forgings	8.00
Machine tools.	5.00
Diesel Engines.	6.50
Others	47.00
TOTAL	200.00

(c) Following steps are taken to promote exports of engineering goods:—

- (1) Provision for import of raw material not available indigenously to registered exporters.
- (2) Supply of indigenous raw material like steel and aluminium on priority basis.
- (3) Trade Development Authority and Projects and Equipment Corporation have been entrusted with the task of promoting export production and overseas marketing of certain selected commodities.
- (4) Concessional railway freight is allowed on a number of export products.

(5) In addition to the above, Engineering Export Promotion Council has been taking the following steps on continuing basis:—sending out trade delegations and study teams, conduct of market surveys abroad, participation in international exhibitions and trade fairs etc.

House Rent Allowance paid to the Employees of Tea Board

5379. SHRI R. N. BARMAN: Will the Minister of COMMERCE be pleased to state:

(a) whether house rent allowance is paid to the employees of the Tea Board;

(b) if not, the reasons therefor;

(c) whether any such demand has been made by the employees; and

(d) if so, the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI. A. C. GEORGE): (a) Yes, Sir.

(b) to (d). Do not arise.

निश्चित राशि से अधिक निकाली गई राशि का निबटारा करने के लिए मध्य प्रदेश को वित्तीय सहायता

5380. श्री गंगा चरण दीक्षित : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि !

(क) क्या मध्य प्रदेश सरकार द्वारा निश्चित राशि से अधिक निकाली गई राशि का निबटारा करने और अपनी वित्तीय कठिनाइयों को दूर करने के लिये उस सरकार को विशेष अनुदान देने का प्रस्ताव है ; और

(ख) सरकार द्वारा इस बारे में क्या कार्यवाही की जा रही है ?